# Central Administrative Tribunal Principal Bench

## CP No.750/2017 in OA No.2416/2015

New Delhi, this the 15<sup>th</sup> day of February, 2019

#### Hon'ble Sh. Justice L. Narasimha Reddy, Chairman Hon'ble Sh. Mohd. Jamshed, Member (A)

Dr. B. Shyam Prasad Raju S/o B. Thirumala Raju Aged 63 years, R/o House No.1193 8 Main, 12 Cross, Mysore-570017. Karnataka.

... Applicant

(By Advocate: None)

Vs.

- 1. Dr. Hrushiksh Senapaty, Director National Council of Educational Research and Training, Sri Aurbindo Marg New Delhi-110016.

(By Advocate: Shri A.K. Panigrahi)

## ORDER (ORAL)

### Justice L. Narasimha Reddy:-

The contempt case is filed alleging that the respondents did not implement the order dated 25.10.2016 in OA No.2416/2015. Today, it is brought

to our notice that the Writ Petition No.3228/2018 filed by the respondents against the Order in the OA was dismissed by the Hon'ble Delhi High Court on 13.11.2018 and thereupon they filed SLP No.3186/2019 before the Hon'ble Supreme Court.

- 2. A copy of the Order dated 08.02.2019 is placed before us wherein the Hon'ble Supreme Court stayed the further proceedings in the contempt case.
- 3. In that view of the matter, we close the contempt case, leaving it open to the applicant to pursue the remedies depending upon the outcome of the SLP. There shall be no order as to costs.

(Mohd.Jamshed) (Justice L. Narasimha Reddy) Member(A) Chairman

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